

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5382/2026	MANTREE NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	
2	D-BLAPL/5385/2026	SANJAYA RAJBANSI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /9 /2026 () //	
3	D-BLAPL/5387/2026	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /556 /2025 () //	
4	D-BLAPL/5394/2026	AJIT RANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
5	D-BLAPL/5396/2026	PARASARA BHUKTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUMUDIBANDHA /16 /2026 () //	
6	D-BLAPL/5399/2026	CHHABI @ CHHABINA BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NIALI /15 /2026 () //	
7	D-BLAPL/5400/2026	YUVRAJ PASWAN VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	CHANDIPOSH PS /17 /2025 () //	
8	D-BLAPL/5402/2026	ROHIT MESHKAR VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /161 /2025 () //	
9	D-BLAPL/5405/2026	MITU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	TIKIRI /211 /2025 () //	
10	D-BLAPL/5406/2026	ABHISEK HOTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /464 /2025 () //	AOD20240000586C202600035
11	D-BLAPL/5412/2026	NARESH KUMAR BEHERA @ SANJAY BEHERA VS STATE OF ODISHA	ANKITA PATI VS	GORUMOHISANI /41 /2025 () //	

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12	D-BLAPL/5417/2026	ROHIT BEHERA @ SIBU @ SIBA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /607 /2025 () //	
13	D-BLAPL/5422/2026	RAHUL PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /445 /2025 () //	
14	D-BLAPL/5424/2026	GAGAN BIHARI SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
15	D-BLAPL/5425/2026	SARBANAM SABAT VS STATE OF ODISHA (EOW)	SASWATA PATNAIK VS	EOW,BHUBANESWAR /2 /2026 () //	AOD20240001090C202600007
16	D-BLAPL/5433/2026	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
17	D-BLAPL/5445/2026	BABULU KUMAR NISHAD VS STATE OF ODISHA	RANJITA SINGH VS	/ /0 () //	
18	D-BLAPL/5447/2026	PRAMOD KISHAN VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	REAMAL /68 /2024 () //	
19	D-BLAPL/5450/2026	SAMIR BAG VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LAXMIJORE /75 /2025 () //	AOD20220004576C202600017
20	D-BLAPL/5457/2026	RAJENDRA KUMAR MISHRA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	MANCHESWAR P.S. /696 /2025 () //	
21	D-BLAPL/5460/2026	KAILASH SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /5 /2026 () //	
22	D-BLAPL/5464/2026	KANHU CHARAN JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /9 /2026 () //	
23	D-BLAPL/5466/2026	ASHOK KUMAR ROUL @ BABULA	DURGA PRASAD PATTANAİK	KARANJIA /356 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5467/2026	PANAMANI HEMBRAM	DEBASIS SAHOO	KEONJHAR TOWN /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5469/2026	LITU @ BHARAT BEHERA	BISWARANJAN DALAI	BARANGA /38 /2026	AOR20220003722C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5471/2026	JANAKI BALLABHA BHUYAN	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /540 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5472/2026	PRABHASINI BHUYAN	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /540 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5476/2026	BUDDHADEV BISWAL	KULDEEP MOHANTY	PATNAGARH /139 /2022	AOD20240000012C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5478/2026	SANJAYA TANDI	SURYAKANTA DWIBEDI	BELPARA /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5479/2026	JUNASH NAYAK @ JUNASH @ MUNA NAYAK	SURYAKANTA DWIBEDI	SURADA /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5480/2026	PRAKASH MALI	LAMBODOR ACHARI	BUGUDA /806 /2025	AOR20220001311C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5482/2026	BALARAM NAYAK	SURYAKANTA DWIBEDI	SURADA /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5486/2026	MD. LATIFUR REHMAN	MANORANJAN PADHY	JEYPORE TOWN /49 /2019	AOD20220003086C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5488/2026	DEBENDRA @ DEBA KHILLA	MANGU NANDY	MALKANGIRI /488 /2023	
		VS	VS	()	

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35	D-BLAPL/5489/2026	STATE OF ODISHA BUDURAM KHILLA VS	ASIT KUMAR JENA VS	// CHITRAKONDA /55 /2022 ()	
36	D-BLAPL/5494/2026	STATE OF ODISHA MANORANJAN BEHERA VS	CHITTA RANJAN SAHU VS	// LAXMISAGAR P.S. /628 /2025 ()	
37	D-BLAPL/5495/2026	STATE OF ODISHA CHITRASEN PARIDA VS	NARENDRA PRASAD RATH VS	// KODALA /86 /2012 ()	
38	D-BLAPL/5499/2026	STATE OF ODISHA GOUTAM NAIK @ PRINCE VS	SISIRA PANIGRAHI VS	// BHAWANIPATNA TOWN /292 /2025 ()	
39	D-BLAPL/5502/2026	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	BHABANI SHANKAR DASPARIDA VS	// EOW,BHUBANESWAR /3 /2025 ()	
40	D-BLAPL/5505/2026	STATE OF ODISHA LALKRUSHNA ADVANI @ NAIK @ NALU VS	RAMESH CHANDRA MAHARANA VS	// ANGUL SADAR PS /520 /2024 ()	
41	D-BLAPL/5511/2026	STATE OF ODISHA DURGA SANKAR PATTNAIK @ BHIKARI VS	RAMESH CHANDRA MAHARANA VS	// ANGUL SADAR PS /686 /2024 ()	
42	D-BLAPL/5512/2026	STATE OF ODISHA SAIRAM BHATRA VS	PANCHANAN PANIGRAHI VS	// CHANDILI /40 /2026 ()	AOD2025000009C202600014
43	D-BLAPL/5514/2026	STATE OF ODISHA SUDHIR SAHU VS	RAMESH CHANDRA MAHARANA VS	// ANGUL TOWN /216 /2025 ()	
44	D-BLAPL/5518/2026	STATE OF ODISHA PRAFULLA KUMAR BISWAL VS	KARUNAKAR GAYA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 ()	
45	D-BLAPL/5523/2026	STATE OF ODISHA SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	// AIR FIELD P.S. /105 /2025 () //	

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46	D-BLAPL/5524/2026	SANJAYA MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /323 /2025 () //	
47	D-BLAPL/5526/2026	GOBINDA CHANDRA JENA VS STATE OF ODISHA	SONALI ROUT VS	SATYABADI /385 /2025 () //	
48	D-BLAPL/5528/2026	U.SHAGAR DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
49	D-BLAPL/5531/2026	AJIBA DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /376 /2025 () //	
50	D-BLAPL/5532/2026	CHITRA MAHANANDA @ BAG VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /2 /2026 () //	AOR20220003344C202600007
51	D-BLAPL/5537/2026	AJIT DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /26 /2026 () //	
52	D-BLAPL/5540/2026	SANKAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
53	D-BLAPL/5541/2026	BANAMALI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
54	D-BLAPL/5542/2026	KESWAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
55	D-BLAPL/5544/2026	KALIA MALLIC @ KALIA MALLICK @CHAITANYA VS STATE OF ODISHA	<del>JYOTIRMAYA SAHOO</del> VS	MOHANA /118 /2025 () //	
56	D-BLAPL/5545/2026	MOHAN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
57	D-BLAPL/5546/2026	DAMODAR MALLICK	JYOTIRMAYA SAHOO	MOHANA /118 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5548/2026	CHAITANYA MALLICK	JYOTIRMAYA SAHOO	MOHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5549/2026	SANTOSH MALLICK	JYOTIRMAYA SAHOO	MOHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5551/2026	LACHAMAN MALIK @ LACHAMAN MALLICK @ LACHAMAN MALIK @ LACHAMAN	JYOTIRMAYA SAHOO	MOHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5553/2026	PRADEEP BEHERA	SMRUTI RANJAN ROUT	ANGUL TOWN /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5554/2026	MITALI SAMANTASINGHAR	ASHUTOSH MISHRA	KHURDA MODEL /409 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5555/2026	SURYAKANTA MAHAPATRA	PRAFULLA KUMAR KHATEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/5565/2026	TARINI PANDA	PARTHA SARATHI DAS	POLASARA PS /638 /2025	AOD20240000364C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/5575/2026	HARISH CHANDRA DAS	KUMAR PRAJWAL	DHANUPALI /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/5576/2026	SOURAV SEN	JITENDRA SAMANTARAY	TANGI (KHURDA) /761 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/5580/2026	PADMA LOCHAN MOHANTY	Lambodar Achari	//	AOR20220001311C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/5583/2026	AKSHYA KUMAR BESAN ALIAS AKSHAYA BESAN	Anjan Kumar Biswal	//	AOR20220001328C202600020
		VS	VS	()	

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69	D-CMP/7366/2026 CMP/338/2026	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS BISWANATH KAR	SOUGAT DASH VS	// // CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) IA/0000025/2026	AOD20240000012C202600039
70	D-CMP/7395/2026	MAMATA BEHERA VS GURUBARI BHOI	SATYA SHIVA DASH VS	// 0 //	
71	D-CMP/7403/2026	RAJDHANI BUS OWNERS ASSOCIATION, BARAMUNDA VS SK. KAMALUDDIN	DEEPAK RANJAN SUNDARAY VS	// 0 //	
72	D-CMP/7441/2026	SUPERINTENDING ENGINEER (CIVIL), POSTAL CIVIL VS SANDHYARANI CHOUDHURY	DEEPAK RANJAN SUNDARAY VS	// 0 //	
73	D-CMP/7472/2026	BHUPINDER SINGH VS IQBAL SINGH	SUMITRA MOHANTY VS	// 0 //	
74	D-CMP/7492/2026	AMULYA KUMAR SETH VS NILAMBAR NAYAK	DEEPAK RANJAN SUNDARAY VS	// 0 //	
75	D-CMP/7498/2026	BHABANI SHANKAR BEHERA VS GAJENDRA NATH BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //	
76	D-CMP/7512/2026	BABURAM DAS VS KULAMANI DAS	DILLIP KUMAR RAY VS	// 0 //	
77	D-CMP/7513/2026	SUNDARGARH INDUSTRIAL MAZDOOR UNION VS M/S. RHI MAGNESITA INDIA REFRACTORIES LTD.	PRADEEP KUMAR DAS VS	// 0 //	
78	D-CMP/7519/2026	PRAVEEN CHANDRA BHANJDEO VS RAJRJESHWAR PRASAD SINGH CHANDEL	SOURAV SUMAN BHUYAN VS	// 0 //	
79	D-CMP/7524/2026	PRAVEEN CHANDRA BHANJDEO VS RAJRAJESHWAR PRASAD SINGH	SOURAV SUMAN BHUYAN VS	// 0 //	

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80	D-CMP/7530/2026	NALINIKANTA PARIDA VS AMULYA PARIDA	SUKANTA KUMAR NAYAK VS	// () //	
81	D-CMP/7548/2026	AMBIKA SABAR VS SASHI PADHI	SUJATA JENA (SR. ADV.) VS	// () //	
82	D-CONTC/7323/2026	SURENDRA KUMAR MISHRA VS PRINCIPAL SEC., FOOD SUPPLIES AND CONSUMER WELFARE DEPTT. GOVT. OF ODISHA, BHUBANESWAR	ADV. VS	// ()	
83	D-CONTC/7333/2026 CONTC/1116/2026	NIRANJAN DAS VS RABI NARAYAN ACHARYA, TAHASILDAR, KENDRAPARA	DHANANJAYA MUND VS	// () //	AOR20220001492C202600036
84	D-CONTC/7334/2026	PRAKASH REDDY VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// () //	AOR20220001611C202600037
85	D-CONTC/7335/2026	DR.CHAITANYA SUNDAR DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //	
86	D-CONTC/7339/2026	SRIKANT SWAIN VS DR.N.THIRUMALA NAIK, IAS	SOURAV DAS VS	// () //	
87	D-CONTC/7344/2026	TRINATH BISWAL VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// () //	
88	D-CONTC/7347/2026	SMRUTI RANJAN PARIJA VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// () //	
89	D-CONTC/7375/2026	PRAKASH CHANDRA SATPATHY VS USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	PRASANTA KUMAR PRADHAN VS	// () //	AOR20230000705C202600004
90	D-CONTC/7376/2026	PRADYUMANA KUMAR MOHAPATRA VS GUHA POONAM TAPAS KUMAR, COMMISSIONER CUM SECRETARY HANDLOOMS TEXTILES AND HANDICRAFTS DEPTT.	ACHYUTANANDA PATTANAIK VS	// () //	AOD20240000586C202600037
91	D-CONTC/7378/2026	NIRANJAN PATRA	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
92	D-CONTC/7382/2026	BABUNI PADHY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
93	D-CONTC/7384/2026	DR.INDU YADAV	ADV.	//	
		VS	VS	0	
		ASWATHY S, I.A.S		//	
94	D-CONTC/7387/2026	LITU BEHERA	ADV.	//	
		VS	VS	0	
		BHUPENDRA SINGH POONIA, COMM. CUM SEC., SKILL DEVELP. AND TECH. EDUCATION DEPT., BHUBANESWAR			
95	D-CONTC/7393/2026	DAMAYANTI PANDA	ADV.	//	
		VS	VS	0	
		USHA PADHY, PRINCIPAL SEC., HOUSING AND URBAN DEVELP. DEPT., ODISHA		//	
96	D-CONTC/7406/2026	MANJULATA ROUT	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		DR.SWATI MISHRA, OAS (SHG)		//	
97	D-CONTC/7411/2026	SANTOSH KUMAR NAYAK	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		GIRISH S.N, I.A.S		//	
98	D-CONTC/7413/2026	GOPAL KRUSHAN MISHRA	ADV.	//	
		VS	VS	0	
		PAWAR SACHIN PRAKASH, IAS		//	
99	D-CONTC/7427/2026	SUSMITA CHINTAK	ADV.	//	
		VS	VS	0	
		DEV DUTT PRADHAN, TAHASILDAR, CUTTACK SADAR, CUTTACK		//	
100	D-CONTC/7444/2026	M/S ADITYA ENTERPRISER, CUTTACK	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
101	D-CONTC/7454/2026	RAKESH BARIK	ADV.	//	
		VS	VS	0	
		ABHINAB SONKAR, (S.P. DHENKANAL)		//	
102	D-CONTC/7483/2026	RUDRAMADHAB ROY	HARIPAD MOHANTY	//	
		VS	VS	0	

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103	D-CONTC/7495/2026	DR. PRADEEP KU. GURU, DIRECTOR OF PUBLIC HEALTH SERVICE ODISHA, FAMILY AND WELFARE DEPT., ORISSA NARAYAN PADHY VS	ADV. VS	// ()	
104	D-CONTC/7499/2026	BIKASH RANJAN, OAS NARAYANA PADHY VS	ADV. VS	// ()	
105	D-CONTC/7503/2026	BIKASH RANJAN, O.A.S, TAHASILDAR, BALIKUDA BHOLESWAR SAHU VS	ADV. VS	// ()	
106	D-CONTC/7507/2026	ARINDAM DAKUA, I.A.S SANJAT KUMAR SAHU VS	ADV. VS	// ()	
107	D-CONTC/7508/2026	DIRECTOR OF HIGHER EDUCATION, ODISHA SHRADHANJALI DASH VS	ADV VS	// ()	AOD20230000737C202600035
108	D-CONTC/7511/2026	SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT. CHATURBHUJA NAYAK VS	AKSHAYA KUMAR JENA VS	// ()	
109	D-CONTC/7516/2026	RASMI RANJAN NAYAK, ADDL. CHIEF SEC., WATER RESOURCES DEPT., ODISHA GANGADHAR PARIDA VS	PRATAP KUMAR BEHERA VS	// ()	
110	D-CONTC/7523/2026	ARVIND AGRAWAL, IAS BIJAN KUMAR MOHANTY VS	ADV. VS	// ()	
111	D-CONTC/7546/2026	ANU GARG, I.A.S JAGATPATI HANSDA VS	ADV. VS	// ()	
112	D-CONTC/7557/2026	MANOJ KUMAR ROUT, OPS (S) DR.ANIL GANGA DEB VS	ANKITA GANGA DEB VS	// ()	
113	D-CONTC/7562/2026	STATE OF ODISHA SABITA NISANKA VS	ADV. VS	// ()	
		HEMANTA SHARMA, IAS		//	

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114	D-CRLA/5430/2026	DEEPAK MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /346 /2021 () //	AOR20220000371C202600028
115	D-CRLA/5496/2026	JAGAT HARIJAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	B.SINGHPUR /95 /2019 () //	
116	D-CRLA/5585/2026	RANJIT KUMAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202600012
117	D-CRLMA/5438/2026	NILAKANTHA PADHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// () //	AOR20220002820C202600011
118	D-CRLMC/5384/2026	AMIT KUMAR @ AMIT KUMAR SWAIN VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	EOW,BHUBANESWAR /14 /2021 () //	
119	D-CRLMC/5386/2026	ROHIT KUNDU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	RAMBHA (KHALLIKOTE) /362 /2025 () //	
120	D-CRLMC/5388/2026	SUBHAKANTA MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	BADACHANA /472 /2024 () //	
121	D-CRLMC/5411/2026	GAJENDRA MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	MARINE CHUDAMANI /16 /2019 () //	
122	D-CRLMC/5427/2026	S.SURESH KUMAR VS VANAPALLI NAGA LAXMI	RAJIB LOCHAN PATTANAİK VS	//0 () //	
123	D-CRLMC/5428/2026	DURJYODHAN SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	//0 () //	
124	D-CRLMC/5429/2026	MD. YAWAR VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	CDA-II /1 /2025 () //	
125	D-CRLMC/5431/2026	NAVNEET ARORA	SARAT KUMAR GAJENDRA, (SR.ADV.)	BADAGODA P.S. /16 /2026	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/5434/2026	JOGESWAR BEHERA	SWETAMBARA PUROHIT	BIRMAHARAJPUR /143 /2018	AOR20220000949C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/5436/2026	KANHU CHARAN NAIK	JUDHISTHIR SAHOO	ODAGAON /22 /2009	AOD20220003315C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/5444/2026	PRAVASINI NAYAK	RANJIT MOHANTY	KENDRAPARA SADAR /87 /2017	
		VS	VS	()	
		HIMANSU SEKHAR NAYAK		//	
129	D-CRLMC/5446/2026	KANHU CHARAN NAIK	JUDHISTHIR SAHOO	ODAGAON /21 /2009	AOD20220003315C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/5453/2026	MIR SUJAT ALI	BINAYA BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/5458/2026	ULLASH CHANDRA RAUTARAY	RATNAKAR SAMANTASINGHAR	/ /0	
		VS	VS	()	
		SARBESWAR MARTHA		//	
132	D-CRLMC/5461/2026	SUDHANSU SEKHARA CHOUDHURY	BHAWANI SANKAR PANIGRAHI	MAHILA (BERHAMPUR) /42 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/5462/2026	JAGANNATH BUGUDI	UMA CHARAN MISHRA	BALIAPAL /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/5485/2026	TUNA SETHI@SETHY@TINGIRI	JUGALA KISHORE PANDA	BAIDYANATHPUR /32 /2016	
		VS	VS	()	
		STATE OF ORISSA		//	
135	D-CRLMC/5492/2026	RAJU HANTAL	ASIT KUMAR JENA	CHITRAKONDA /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/5522/2026	SATISH DALAI	SIDHANT DWIBEDI	MANGALA BAG /90 /2017	
		VS	VS	()	

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### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/5525/2026	STATE OF ODISHA BIKASH NAIK VS	ASHOK KUMAR JENA VS	// TIGIRIA /239 /2025 ()	
138	D-CRLMC/5538/2026	STATE OF ODISHA RANJAN BHOI VS	SANJIT MISHRA VS	// BANIGOCHA /19 /2018 ()	
139	D-CRLMC/5547/2026	STATE OF ODISHA CHANDAN NAYAK@DIPU NAYAK VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /57 /2017 ()	
140	D-CRLMC/5552/2026	STATE OF ODISHA JITU@JYOTISH PRADHAN VS	DEBASNAN DAS VS	// NIALI /43 /2025 ()	
141	D-CRLMC/5557/2026	STATE OF ODISHA AJIT KUMAR DEY VS	ARJUNA CHARANA BEHERA VS	// MALKANGIRI /71 /2024 ()	
142	D-CRLMC/5558/2026	STATE OF ODISHA DR. NIHAR RANJAN MOHANTY VS	DEBASNAN DAS VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /6 /2025 ()	
143	D-CRLMC/5578/2026	STATE OF ODISHA BHABANI SANKAR BARAL VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600019
144	D-CRLMC/5582/2026	STATE OF ODISHA ANTARYAMI BEHERA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600047
145	D-CRLMP/5441/2026	STATE OF ODISHA SAMIRAN PATTANAIAK VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202600020
146	D-CRLMP/5448/2026	STATE OF ODISHA ARADHANA AGARWAL VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600008
147	D-CRLMP/5452/2026	STATE OF ODISHA SK. HANIF VS STATE OF ODISHA	MD ZIAUL HAQUE VS	// BAHALDA /4 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/5465/2026	VIVEKANANDA SAMAL VS STATE OF ODISHA	PRAPATI JATI VS	/ / 0 () //	
149	D-CRLMP/5508/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	/ / 0 () //	
150	D-CRLMP/5520/2026	SOURAV SARAOGI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ / 0 () //	
151	D-CRLMP/5550/2026	SANTOSH CHANDRA DEO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	/ / 0 () //	
152	D-CRLMP/5561/2026	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	/ / 0 () //	
153	D-CRLMP/5569/2026	INFORMANT/VICTIM VS STATE OF ODISHA	SATYABRATA DASH VS	/ / 0 () //	
154	D-CRLMP/5572/2026	BIMALA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ / 0 () //	
155	D-CRLMP/5577/2026	SUJATA BHARASAGAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ / 0 () //	
156	D-CRLREV/5440/2026	SAROJ KUMAR BISWAL @ MUNA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	MANCHESWAR P.S. /343 /2024 () //	AOD20220003315C202600010
157	D-CRLREV/5470/2026	JALIL KHAN VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	NAYAGARH /172 /2015 () //	
158	D-CRLREV/5477/2026	B. BADRI PRASAD PATRA @ RAO VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /282 /2006 () //	AOR20220001311C202600011
159	D-CRLREV/5503/2026	ALLA SATYANARAYAN	AMITAV TRIPATHY	BINIKA /123 /2021	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
160	D-CRLREV/5513/2026	BHAGIRATHI MOHALIK	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202600009
		VS	VS	()	
		ANNPURNA MAHALIK		//	
161	D-CRLREV/5543/2026	PRITI MANJARAI RAY	BIKRAM CHANDRA GHADEI	JAGATSINGPUR /420 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/5584/2026	SARAT DAS	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600034
		VS	VS	()	
		THE ORISSA STATE COOPERATIVE BANK LTD		//	
163	D-EXP/7400/2026	SASHIKANT BEHURA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-JCRLA/5395/2026	SURESH BHUE	ADV.	SOHELLA /132 /2019	
	JCRLA/66/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh )	
		STATE OF ODISHA		CT/0000003/2020	
165	D-JCRLA/5401/2026	RADHAKRUSHNA SAHU@DAHI	ADV.	KABISURYANAGAR /138 /2021	
	JCRLA/67/2026	VS	VS	A.D.J.,KODALA(Ganjam)	
		STATE OF ODISHA		ST/0000040/2021	
166	D-JCRLA/5403/2026	SURENDRA BEHERA	ADV.	GOLANTHARA (BERHAMPUR) /54 /2024	
	JCRLA/68/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)	
		STATE OF ODISHA		ST/0000234/2024	
167	D-JCRLA/5404/2026	RAKESH KUMAR MAHANANDA @ MUNA @ NRUSINGHA	ADV.	PHULBANI SADAR /46 /2015	
	JCRLA/69/2026	VS	VS	SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal)	
		STATE OF ODISHA		Spl/0000043/2015	
168	D-MACA/7302/2026	AUTHORIZED SIGNATORY, M/S. NEW INDIA ASSURANCE CO. LTD.,Bhubaneswar	ANBROUSIA DEBAPATRA	//	
		VS	VS	()	
		CHANDRAKANTI SAMAL		//	
169	D-MACA/7326/2026	NIRAMALA DEVI JAISWAL	SARAT CHANDRA SWAIN	//	
		VS	VS	()	
		GANESH VERMA		//	
170	D-MACA/7329/2026	CHANDANA PANI@SAHOO	DEBASISH PATNAIK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MACA/7330/2026	ARTATRAN BARIK MIHIR SATAPATHY VS	DEBASISH PATNAIK VS	// // 0	
172	D-MATA/7349/2026	RAJARAM SAHANI SANDEEP @ SANDIP KUMAR @ PADUN BHANJA DEO	SAILABALA JENA VS	// // 0	
173	D-RPFAM/7367/2026	SUSAMA ROUT @ BHANJ DEO GOLAM MOSHARRAF QUADRI VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600034
174	D-RSA/7317/2026	AFEYA KHATUN CHUDKA MAJHI VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
175	D-RSA/7336/2026	BAPI HEMBRAM LALIT MOHAN KHETI@MAHAKUR VS	TIKERAM MEHER VS	// // 0	
176	D-RSA/7368/2026	NARIHA KHETI TANKALA KURESH PATRO VS	SUPRIYO RANJAN MAHAPATRA VS	// // 0	
177	D-RSA/7379/2026	BODU PADMABATI LACHHAMANA SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
178	D-RSA/7383/2026	CHARULATA ROUT BUDURAM GOUDA @ BHUDURAM GOUDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
179	D-RSA/7447/2026	DHANEI GOUDA RADHAMOHAN SAHU VS	AMBIKA PRASAD MISHRA VS	// // 0	AOD20250001069C202600006
180	D-RSA/7476/2026	SIMANCHAL PANIGRAHI NIRUPAMA THAKUR VS	SUSHANTA KUMAR JOSHI VS	// // 0	
181	D-RSA/7528/2026	LABA MALLIK BIJAYA KUMAR AGRAWAL VS	SOURAV SUMAN BHUYAN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RVWPET/7309/2026	NABA KISHORE BISWAL VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //	
183	D-TRP(C)/7409/2026	CHOUDHURY BHABANI SHANKAR BARAI VS ROSALIN BEHERA	RAMANI KANTA PATTANAIAK VS	// 0 //	
184	D-TRP(C)/7460/2026	KHITISWERI KRUPAYA VS ANUPAM SARTHAK	TAPASWINI SINHA VS	// 0 //	
185	D-TRP(C)/7478/2026	SANGITA ROURAY VS BIGHNESH RANJAN PATTANAIAK	AMLAN SHAKTI PAUL VS	// 0 //	
186	D-TRP(C)/7565/2026	SIDHARTH KUMAR MOHANTY VS ROJALIN DEHURY	MANAS KUMAR CHAND VS	// 0 //	
187	D-WA/7374/2026	TERRIER SECURITY SERVICES (INDIA) PVT. LTD., HARIPATI Dash VS M/S. BHANJA MINERALS PVT. LTD., KEONJHA	VS VS	// 0 //	
188	D-WA/7404/2026	STATE OF ODISHA VS SANTOSH KUMAR BEJA	PRABIR KUMAR RAY,A.G.A VS	// 0 //	LOD20240000194C202600062
189	D-WA/7442/2026	STATE OF ODISHA VS SUSHIL KUMAR SARANGI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202600053
190	D-WA/7556/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR VS MURALIDHAR SWAIN	HARIPATI PATTANAYAK VS	// 0 //	
191	D-WA/7558/2026	SURESH CHARAN MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
192	D-WP(C)/7288/2026 WP(C)/5675/2026	SGT MANORANJAN DASH (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202600005
193	D-WP(C)/7289/2026	JWO ARUNA KUMAR MOHANTY (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202600006

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/7290/2026	SGT GOPINATH PATRA (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/7291/2026	ASIT KUMAR BHANJA	RANJAN KUMAR ROUT	//	AOR20230000872C202600012
		VS	VS	()	
		CHIEF MANAGER CUM AUTHORIZED OFFICER		//	
196	D-WP(C)/7292/2026	MINORITY EDUCATIONAL TRUST, KHURDA	DEEPALI MAHAPATRA	//	
	WP(C)/5594/2026	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/7293/2026	BIKASH BARAL	RAKESH NAYAK	//	
	WP(C)/5598/2026	VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/7294/2026	SAGAR KUMAR SETHI	RAKESH NAYAK	//	
	WP(C)/5670/2026	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/7295/2026	SANJAY KUMAR PATRA	RAKESH NAYAK	//	
	WP(C)/5671/2026	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/7296/2026	SHREE SHREE JAGATIANANI MAA JAYDURGATHAKURANLAKSHMINAGAR HASATSINGHPUR	KURANLAKSHMINAGAR HASATSINGHPUR	//	
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
201	D-WP(C)/7297/2026	SARAT KUMAR DAS	RAKESH NAYAK	//	
	WP(C)/5673/2026	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/7298/2026	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	//	
	WP(C)/5588/2026	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/7299/2026	SAMIR BEHERA	RAKESH NAYAK	//	
	WP(C)/5650/2026	VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/7300/2026	SANACHHUKU TUDU @ THAKUR TUDU	RAKESH NAYAK	//	
	WP(C)/5672/2026	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/7301/2026 WP(C)/5652/2026	STATE OF ODISHA BINOD KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// // ()	
206	D-WP(C)/7303/2026	AJET KHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// // ()	
207	D-WP(C)/7304/2026 WP(C)/5613/2026	MAYADHAR SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()	
208	D-WP(C)/7305/2026	M/S ANANTA CHARAN BISWAL VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	NAIBEDYA PRASAD SAMAL VS	// // ()	AOD2024000078C202600002
209	D-WP(C)/7306/2026	RUPALI LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// // ()	
210	D-WP(C)/7307/2026	GORLI VENKATA RAMANA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // ()	
211	D-WP(C)/7308/2026	DHIREN KUMAR BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
212	D-WP(C)/7310/2026	RANJAN DALAI VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// // ()	
213	D-WP(C)/7311/2026	SURENDRA SIAL VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// // ()	
214	D-WP(C)/7312/2026	DEBENDRA KUMAR DAS VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// // ()	
215	D-WP(C)/7313/2026	RAGHUNANDAN NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202600049

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216	D-WP(C)/7314/2026	NARENDRA MOHANTY VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
217	D-WP(C)/7315/2026	JAYANTI SIAL VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
218	D-WP(C)/7316/2026	AHIRAM JENA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
219	D-WP(C)/7318/2026	ANUPAM MODI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
220	D-WP(C)/7319/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
221	D-WP(C)/7320/2026 WP(C)/5644/2026	MAHESWAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
222	D-WP(C)/7321/2026 WP(C)/5557/2026	BHAGYAM RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
223	D-WP(C)/7322/2026	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
224	D-WP(C)/7324/2026	CHAITANYA BISWAL VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
225	D-WP(C)/7325/2026	SANDHYARANI PANDA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //	
226	D-WP(C)/7327/2026	RAMAKANTA SAMAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //	
227	D-WP(C)/7328/2026	PARSURAM PATRA	ARIJEET MISHRA	//	

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		VS	VS	0	
228	D-WP(C)/7331/2026	THE CHIEF MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR PRABIR KUMAR DAS		// //	
		VS	VS	0	
229	D-WP(C)/7332/2026	STATE OF ODISHA SIMADRI PANIGRAHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
230	D-WP(C)/7337/2026	STATE OF ODISHA SRIMOY BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
231	D-WP(C)/7338/2026	COLLECTOR KHURDA MD. MUSTAQUE	DAYANIDHI MISHRA	//	
		VS	VS	0	
232	D-WP(C)/7340/2026	STATE OF ODISHA M/S BHAVANI ERECTORS PVT LTD	KAJAL SAHOO	//	AOR20220001613C202600025
		VS	VS	0	
233	D-WP(C)/7341/2026	STATE TAX OFFICER, CT AND GST, JAJPUR CIRCLE BISWANATH SAHU	DHANANJAYA MUND	//	AOR20220001492C202600035
		VS	VS	0	
234	D-WP(C)/7342/2026	STATE OF ODISHA SANDEEP ACHARYA	DHULESWAR CHOUDHURY	//	
		VS	VS	0	
235	D-WP(C)/7343/2026	STATE OF ODISHA DUSMANTA MOHAPATRA	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202600004
		VS	VS	0	
236	D-WP(C)/7345/2026	UNION OF INDIA RAMESH CHANDRA BEHERA		//	
		VS	VS	0	
237	D-WP(C)/7346/2026	STATE OF ODISHA PANKAJINI PATRA	SITARAM SATAPATHY	//	
		VS	VS	0	
238	D-WP(C)/7348/2026	STATE OF ODISHA LINGARAJ SAHOO	SITARAM SATAPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/7350/2026	STATE OF ODISHA DEBENDRA KUMAR JENA VS	BANSHIDHAR SATAPATHY VS	// // 0	
240	D-WP(C)/7351/2026	STATE OF ODISHA MAMATA ROUT VS	BANSHIDHAR SATAPATHY VS	// // 0	
241	D-WP(C)/7352/2026	STATE OF ODISHA NIRANJAN PATRA VS	SHARMISTHA SAMAL VS	// // 0	
242	D-WP(C)/7353/2026	STATE OF ODISHA RANJAN KUMAR JENA VS	SHARMISTHA SAMAL VS	// // 0	
243	D-WP(C)/7354/2026	STATE OF ODISHA SANJEEB KUMAR MOHANTY VS	MANOJ KUMAR PANDA VS	// // 0	
244	D-WP(C)/7355/2026	STATE OF ODISHA SRUJEET KHUNTIA VS	DEBA NARAYAN PATTNAIK VS	// // 0	
245	D-WP(C)/7356/2026	STATE OF ODISHA ARATI MAJHI VS	MADHAB LAL AGARWAL VS	// // 0	
246	D-WP(C)/7357/2026	ASSISTANT COMMISSIONER OF STATE TAX, JAGATSINGHPUR CIRCLE MADHI BEHERA @ BAGHA VS	DWARIKA PRASAD MOHANTY VS	// // 0	
247	D-WP(C)/7358/2026	BRAMHANI DEI PRADIP KUMAR SAHU VS	BEDA PRAKASH PANDA VS	// // 0	
248	D-WP(C)/7359/2026	STATE OF ODISHA SMRUTIREKHA BARAL VS	BHAKTA RANJAN BARIK VS	// // 0	
249	D-WP(C)/7360/2026	STATE OF ODISHA KUNTI ROUT VS	JUDHISTHIR SAHOO VS	// // 0	AOD20220003315C202600006
		STATE OF ODISHA		//	



**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUB REGISTRAR, HATADIHI, KEONJHAR		//	
262	D-WP(C)/7381/2026	AMBIKA PRASAD PADHY	SUBHRANSU BHUSAN MOHANTY	//	
	WP(C)/5656/2026	VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/7385/2026	SK ANISURE	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/7386/2026	BATA KRISHNA SATPATHY	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/7388/2026	DOLAGOBINDA PANDA	APARESH BHOI	//	AOR20220001814C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/7389/2026	MADHUSUDAN SAHOO	APARESH BHOI	//	AOR20220001814C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/7390/2026	SAMAR KUMAR ROUT	APARESH BHOI	//	AOR20220001814C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/7391/2026	TOSLIMA BIBI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/7392/2026	SRIKANTA KUMAR PAKAL ALIAS SRIKANT PAKAL	ALOK KUMAR PANDA	//	AOD20240000536C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/7394/2026	ST. STEPHENS CHURCH @ HOLY CATHOLIC CHURCH	PRABHAKAR KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/7396/2026	ROMUSA BIBI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/7397/2026	KUNJA SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	

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273	D-WP(C)/7398/2026	STATE OF ODISHA ROJINA BIBI VS	SOURAV SUMAN BHUYAN VS	// // 0	
274	D-WP(C)/7399/2026	STATE OF ODISHA ASHIS KANTA PADHI VS	PITAMBAR PANDA VS	// // 0	
275	D-WP(C)/7401/2026	STATE OF ODISHA MARJINA BIBI VS	SOURAV SUMAN BHUYAN VS	// // 0	
276	D-WP(C)/7402/2026	STATE OF ODISHA DEBENDRA KUMAR NAIK VS	SANGRAM JENA VS	// // 0	
277	D-WP(C)/7405/2026	STATE OF ODISHA M.ANARI KHATUN VS	SOURAV SUMAN BHUYAN VS	// // 0	
278	D-WP(C)/7407/2026	STATE OF ODISHA AMIR KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0	
279	D-WP(C)/7408/2026	STATE OF ODISHA SAMIMA AKHTARI VS	SOURAV SUMAN BHUYAN VS	// // 0	
280	D-WP(C)/7410/2026	STATE OF ODISHA ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS VS	VS	// // 0	
281	D-WP(C)/7412/2026	BRANCH MANAGER, HDFC BANK, BARBIL BRANCH, KEONJHAR SK.HABIB ALI VS	SOURAV SUMAN BHUYAN VS	// // 0	
282	D-WP(C)/7414/2026	STATE OF ODISHA ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS VS	VS	// // 0	
283	D-WP(C)/7415/2026	BRANCH MANAGER, HDFC BANK, BARBIL BRANCH, KEONJHAR JULEKHA BIBI VS	SOURAV SUMAN BHUYAN VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/7416/2026	KALINGA WARRIORS SECURITY SERVICES PVT LTD VS ODISHA STATE BEVERAGES CORPORATION LTD	Siddhant Sarangi VS Siddhant Sarangi	// 0 //	AOD20250000975C202600014
285	D-WP(C)/7417/2026	BACHAN PANDEY VS STATE OF ODISHA	Siddhant Sarangi VS Siddhant Sarangi	// 0 //	AOD20250000975C202600015
286	D-WP(C)/7418/2026	JAGATANANDA ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS JUGALA KISHORE PANDA	// 0 //	
287	D-WP(C)/7419/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS JAJATI KESHARI KHUNTIA	// 0 //	
288	D-WP(C)/7420/2026	ANANTA KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS SUBAS CHANDRA DAS	// 0 //	
289	D-WP(C)/7421/2026	BIRA MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS BHOJARAJ SETH	// 0 //	
290	D-WP(C)/7422/2026	SANJUKTA SAMANTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS NIRANJAN NAYAK	// 0 //	
291	D-WP(C)/7423/2026	AKHAYA KUMAR SATPATHY VS STATE OF ODISHA	DEBAKANT MOHANTY VS DEBAKANT MOHANTY	// 0 //	
292	D-WP(C)/7424/2026	SANJAY KUMAR MOHALIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS SUBAS CHANDRA DAS	// 0 //	
293	D-WP(C)/7425/2026	RABINARAYAN BEHERA VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS PRABHU PADARBINDA PARIDA	// 0 //	
294	D-WP(C)/7426/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESHWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS DEBAKANT MOHANTY	// 0 //	
295	D-WP(C)/7428/2026	M/S. GM IRON AND STEELS COMPANY LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS SUBHANKAR ROUT	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/7429/2026	AMARENDRA MOHAPATRA	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/7430/2026	SHASHWATA SEKHAR BARAL		//	
		VS	VS	0	
		THE ODISHA INFORMATION COMMISSION, BHUBANESWAR		//	
298	D-WP(C)/7431/2026	SUNAKAR BIHARI	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/7432/2026	SANGRAM PATRO	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/7433/2026	BABA NATABAR	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		TAHASILDAR, MAHANGA, CUTTACK		//	
301	D-WP(C)/7434/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/7435/2026	ABHILASH MEHER	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/7436/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/7437/2026	KESHAB CHANDRA MOHANTY	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/7438/2026	KHETRABASI HALWA	DEBRAT SETHY	//	
		VS	VS	0	
		ADDITIONAL STO OF CT AND GST KORAPUT CIRCLE, KORAPUT		//	
306	D-WP(C)/7439/2026	BIRANCHI NARAYAN MISHRA	DEBKANT MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/7440/2026	STATE OF ODISHA M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	DEBAKANT MOHANTY	// //	
		VS	VS	()	
308	D-WP(C)/7443/2026	STATE OF ODISHA MINATI NAIK	SIDHARTH SHANKAR PADHY	// //	
		VS	VS	()	
309	D-WP(C)/7445/2026	STATE OF ODISHA ARJUN PRADHAN	BHABANI SHANKAR RAYAGURU	// //	
		VS	VS	()	
310	D-WP(C)/7446/2026	STATE OF ODISHA ABHISEK MEHER	DEBAKANT MOHANTY	// //	
		VS	VS	()	
311	D-WP(C)/7448/2026	STATE OF ODISHA HATA KISHORE SAHOO	NIRANJAN LENKA	// //	
		VS	VS	()	
312	D-WP(C)/7449/2026	STATE OF ODISHA RAJKISHORE MALLICK	DEBAKANT MOHANTY	// //	
		VS	VS	()	
313	D-WP(C)/7450/2026	STATE OF ODISHA M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	DEBAKANT MOHANTY	// //	
		VS	VS	()	
314	D-WP(C)/7451/2026	STATE OF ODISHA Krishna Chandra Sahu	MADHUSMITA KANUNGO	// //	AOD20240000479C202600001
		VS	VS	()	
315	D-WP(C)/7452/2026	STATE OF ODISHA PRIYANKA PRADHAN	ASHIT KUMAR DASH	// //	
		VS	VS	()	
316	D-WP(C)/7453/2026	STATE OF ODISHA DURGAPRASAD SAMANTRAY	Rajiv K. Mahanta	// //	AOR20220001662C202600014
		VS	VS	()	
317	D-WP(C)/7455/2026	STATE OF ODISHA SIBA SINDRIYA	Atul Tripathy	// //	AOD20240000618C202600030
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/7456/2026	SWARUP SEKHAR JEE VS STATE OF ODISHA	DEBKANT MOHANTY VS	// 0 //	
319	D-WP(C)/7457/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
320	D-WP(C)/7458/2026	RUPA RAI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
321	D-WP(C)/7459/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// 0 //	
322	D-WP(C)/7461/2026	JAGAMOHAN SETHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
323	D-WP(C)/7462/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //	
324	D-WP(C)/7463/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
325	D-WP(C)/7464/2026	MEHERS HANDLOOM PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
326	D-WP(C)/7465/2026	JAHER ALI KHAN VS ADDL COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK 1, JAJPUR	LAKSHMAN MISHRA VS	// 0 //	
327	D-WP(C)/7466/2026	SUMAN SOURAV VS STATE OF ODISHA	DEBKANT MOHANTY VS	// 0 //	
328	D-WP(C)/7467/2026	SAMINA BEHERA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
329	D-WP(C)/7468/2026	KIRTI SUNDAR DAS	PRADIPTA KISHORE BHUYAN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/7469/2026	VICE CHANCELLER, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHORDHA SUSHAMA SAHOO	DEBAKANT MOHANTY	//	
		VS	VS	()	
331	D-WP(C)/7470/2026	STATE OF ODISHA ARCHANA NAG	BIBHUTI BHUSAN CHOUDHURY	//	AOD20230001174C202600007
		VS	VS	()	
332	D-WP(C)/7471/2026	THE ODISHA STATE BAR COUNCIL ABHIMANYU JENA	NIHAL RATH	//	
		VS	VS	()	
333	D-WP(C)/7473/2026	STATE OF ODISHA SRIDHAR NAYAK	BIDYADHAR MANSING	//	
		VS	VS	()	
334	D-WP(C)/7474/2026	STATE OF ODISHA JHARANA PATI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
335	D-WP(C)/7475/2026	STATE OF ODISHA ARJUN KUMAR SINGH	STHITI DAS	//	
		VS	VS	()	
336	D-WP(C)/7477/2026	STATE OF ODISHA PRASANTA MOHARANA	PUJARANI MUDULI	//	
		VS	VS	()	
337	D-WP(C)/7479/2026	STATE OF ODISHA RAMAKANTA SAHU	SUDARSAN BEHERA	//	
		VS	VS	()	
338	D-WP(C)/7480/2026	STATE OF ODISHA JALADHAR SETHY	STHITI DAS	//	
		VS	VS	()	
339	D-WP(C)/7481/2026	STATE OF ODISHA BIJAYA KUMAR PUSTY	SUDARSAN BEHERA	//	
		VS	VS	()	
340	D-WP(C)/7482/2026	STATE OF ODISHA BISHNU SAHU	SONITA BISWAL	//	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-WP(C)/7484/2026	STATE OF ODISHA SIBA PRASAD RATH VS	ACHYUTANANDA PATTANAİK VS	// // ()	AOD20240000586C202600041
342	D-WP(C)/7485/2026	STATE OF ODISHA ASHOK KUMAR GUPTA VS	Kajal Sahoo VS	// // ()	AOR20220001613C202600026
343	D-WP(C)/7486/2026	ASSESSMENT UNIT, INCOME TAX DEPARTMENT BANSHIDHAR GURU VS	AKSHAYA KUMAR NAYAK VS	// // ()	
344	D-WP(C)/7487/2026	STATE OF ODISHA CHANDRAMANI PALEI VS	RABI NARAYAN BEHERA VS	// // ()	
345	D-WP(C)/7488/2026	STATE OF ODISHA LAXMI SINGH SAMANT VS	AMITAV TRIPATHY VS	// // ()	
346	D-WP(C)/7489/2026	THE STATE OF ODISHA BIJITA SUBHADRA SATAPATHY VS	SUJIT KUMAR ACHARYA VS	// // ()	
347	D-WP(C)/7490/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SIBA PRASAD PATI VS	// // ()	
348	D-WP(C)/7491/2026	STATE OF ODISHA SIDHESWAR DAS VS	MANORANJAN PATTANAİK VS	// // ()	
349	D-WP(C)/7493/2026	ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK ZONE, CUTTACK CHANDAN BEHERA VS	SUJIT KUMAR ACHARYA VS	// // ()	
350	D-WP(C)/7494/2026	STATE OF ODISHA K.ASHA RANI @ KUPPILI ASHA RANI VS	AMITAV TRIPATHY VS	// // ()	
351	D-WP(C)/7496/2026	TARALA NEELAVENI, GAJAPATI MOHAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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352	D-WP(C)/7497/2026	SUBHRAMANYU SAHU VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //	
353	D-WP(C)/7500/2026	KAHNU CHARAN DAS VS THE STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //	
354	D-WP(C)/7501/2026	DR.BICHITRA RANJAN PANDA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
355	D-WP(C)/7502/2026	MANORANJAN SAHU VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// 0 //	
356	D-WP(C)/7504/2026	DURYODHAN BEHERA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //	
357	D-WP(C)/7505/2026	SANTI KALARI @ BHOSAGAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
358	D-WP(C)/7506/2026	GAYATRI ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
359	D-WP(C)/7509/2026	JOGENDAR SWARNAKAR VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR	ASHIM KISHOR PAL VS	// 0 //	
360	D-WP(C)/7510/2026	M/S.ELDI TECHS, KORAPUT VS CHIEF COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //	
361	D-WP(C)/7514/2026	M.C. OF LAXMI NARAYAN HIGH SCHOOL, KUDIA, BALASOR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
362	D-WP(C)/7515/2026	MANO RANJITA BEHERA VS THE CHAIRMAN CUM MANAGING DIRECTOR (C.M.D.), NALCO CORPORATE OFFICE, BBSR	RESHMA BEHERA VS	// 0 //	
363	D-WP(C)/7517/2026	RANGALATA NAYAK	VIVEKANANDA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/7518/2026	DILESWAR @ DULESWAR SA	SURYAKANTA DASH	//	
		VS	VS	0	
		THE CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI		//	
365	D-WP(C)/7520/2026	M.C.OF BHAGABATI UCHHA VIDYAPAITHA, BARADWAHENDRA KUMAR SAHOO		//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/7521/2026	M.C OF KURUNIA HIGH SCHOOL, KURUNIA, BALASORE	WAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/7522/2026	AMIT KUMAR NATH	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		COMMISSIONER, CGST AND CENTRAL EXCISE, CENTRAL REVENUE BUILDING, BHUBANESWAR		//	
368	D-WP(C)/7525/2026	INDRAMANI NAIK	RAJ KISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/7526/2026	MAA BARABHUJA TEMPLE MANAGING TRUST, KHORDA	DEBAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
370	D-WP(C)/7527/2026	KISHORE CHANDRA BHOI	SUSANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
371	D-WP(C)/7529/2026	NATURES CLUB, KENDRAPARA	SUPRATIK ACHARYA	//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/7531/2026	SWARUP KUMAR HARICHANDAN	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/7532/2026	INDRAJIT DAS	MRUGANKA MAULI PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/7533/2026	MIRA PRADHAN	Debidutta Mohapatra	//	AOD20220004576C202600018
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/7534/2026	STATE OF ODISHA Laxmidhar Swain VS State Of Odisha	Suryakanta Palai VS	// // ()	AOR20220004106C202600018
376	D-WP(C)/7535/2026	MANOJ KUMAR BHOLA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()	AOD20240000545C202600008
377	D-WP(C)/7536/2026	GOPI SETHI @ SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ()	
378	D-WP(C)/7537/2026	UDAY NARAYAN TRIPATHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// ()	
379	D-WP(C)/7538/2026	M/S SCAN ENGERGY AND POWER LIMITED, BHUBANESHWAR VS ASSESSMENT UNIT INCOME TAX DEPARTMENT, NEW DELHI	NEELKANTH KANUNGO VS	// ()	
380	D-WP(C)/7539/2026	PINKI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202600047
381	D-WP(C)/7540/2026	HRUSHIKESH ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202600033
382	D-WP(C)/7541/2026	MANORAMA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202600048
383	D-WP(C)/7542/2026	BIKRAM KISHORE DASH VS State Of Odisha	Bijay Kumar Behera VS	// ()	AOR20220001736C202600027
384	D-WP(C)/7543/2026	RAJAN KUMAR GUPTA VS THE DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR DIVISION	UPASANA BAL VS	// ()	
385	D-WP(C)/7544/2026	M/S SCAN ENGERGY AND POWER LIMITED, BHUBANESHWAR VS ASSESSMENT UNIT INCOME TAX DEPARTMENT, NEW DELHI	NEELKANTH KANUNGO VS	// ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/7545/2026	PRAGATIKA MOHAPATARA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600049
387	D-WP(C)/7547/2026	SANJUBALA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
388	D-WP(C)/7549/2026	KALANDI CHARAN NATH VS STATE OF ODISHA	TEJASMAN DASH VS	// 0 //	
389	D-WP(C)/7550/2026	SAI STUTI ENTERPRISES, KISHANNAGAR, CUTTACK VS THE STATE TAX OFFICER, CUTTACK II CIRCLE	PASANA BAL VS	// 0 //	
390	D-WP(C)/7551/2026	FARIAZ KHAN QUADRI VS STATE OF ODISHA	MD.AKHTER RAZA KHAN VS	// 0 //	
391	D-WP(C)/7552/2026	KESHABA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
392	D-WP(C)/7553/2026	PRAFULLA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
393	D-WP(C)/7554/2026	BIKRAM BIHARI NAYAK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
394	D-WP(C)/7555/2026	ROURKELA SENIOR NURSING COLLEGE, SANKARA, VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
395	D-WP(C)/7559/2026	ASHUTOSH TRIPATHY VS VICE-CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, SUNDERGARH	SANJAY KUMAR DAS VS	// 0 //	
396	D-WP(C)/7560/2026	MANJULATA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600048
397	D-WP(C)/7561/2026	RAM CHANDRA AGARWALA	AMITABH MISHRA	//	

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### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/7563/2026	RANJITA ROUT	AJIT PARIJA	//	
		VS	VS	()	
		UNION OF INDIA		//	
399	D-WP(C)/7564/2026	SUKANTI NAYAK	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/7566/2026	BASANTA BISWAL	TEJASMAN DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/7567/2026	MAA BAUTEI BASTI, DAMANA, BBSR	DHANESWAR BARIK	//	AOD20250000498C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/7568/2026	AJAYA KUMAR PARIDA	DHANESWAR BARIK	//	AOD20250000498C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WPCRL/5563/2026	JHALLI NAYAK	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WPCRL/5581/2026	NENELLE BERONILLA DAYANDAYAN	RAJAT KUMAR PANDA	//0	
		VS	VS	()	
		MRUTUNJAYA KAR		//	
405	D-ABLAPL/5381/2026	BIMALA DEVI	SARADA PRASAD DASH	KARANJIA /169 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/5383/2026	FATAHAR KHAN	PRIYA RANJAN SINGH	DHENKANAL SADAR /624 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/5389/2026	SMURTI RANJAN PADHIHARI @ SMRUTI RANJAN PADHIHARI	ADITHYAN MISHRA	AUL /517 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/5390/2026	ANIL KUMAR DAKUA	TANMAYA KUMAR MOHANTY	BHARATPUR PS /444 /2025	
		VS	VS	()	

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### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/5391/2026	STATE OF ODISHA SUBHAM JENA @ TITA VS	TANMAYA KUMAR MOHANTY VS	// ITAMATI /82 /2025 ()	
410	D-ABLAPL/5392/2026	STATE OF ODISHA JAYANTA OJHA VS	AYESHKANTA TRIPATHY VS	// AGARAPADA /30 /2026 ()	AOR20250001113C202600006
411	D-ABLAPL/5393/2026	STATE OF ODISHA SUSHANTA SENAPATI @ GAJI VS	NIRAJ KUMAR SETHI VS	// KHUNTUNI /40 /2026 ()	
412	D-ABLAPL/5397/2026	STATE OF ODISHA BIBHUNA @ BUBHUNA SAMATRAY VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /13 /2026 ()	AOD20240000557C202600014
413	D-ABLAPL/5398/2026	STATE OF ODISHA MANASHILATA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// KHAIRA /227 /2025 ()	
414	D-ABLAPL/5407/2026	STATE OF ODISHA SAUNA CHARAN MARNDI VS	NIROD KUMAR SAHOO VS	// / /0 ()	
415	D-ABLAPL/5408/2026	STATE OF ODISHA SATRUGHNA ROUT VS	ACHYUTANANDA PATTANAIK VS	// BONTH /55 /2023 ()	AOD20240000586C202600036
416	D-ABLAPL/5409/2026	STATE OF ODISHA SANJAYA KUMAR NAYAK @ KANHU CHARAN NAYAK VS	ARJUNA CHARANA BEHERA VS	// / /0 ()	
417	D-ABLAPL/5410/2026	STATE OF ODISHA MOHAN @ MOHANA DEHURY VS	BISHNU BRATA SINGH VS	// DHENKANAL SADAR /39 /2026 ()	
418	D-ABLAPL/5413/2026	STATE OF ODISHA PARSHU DEHURY VS	BISHNU BRATA SINGH VS	// DHENKANAL SADAR /39 /2026 ()	
419	D-ABLAPL/5414/2026	STATE OF ODISHA SIDHANTA @ SIDHANT NAIK VS	SNEHASISH BEHERA VS	// MOTANGA /1 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/5415/2026	LITU DAS @ SUSANTA DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /91 /2026 () //	AOD2025000009C202600013
421	D-ABLAPL/5416/2026	SUDHAKAR DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //	
422	D-ABLAPL/5418/2026	TUKUNA @ TUKUNA NAIK @ SAMIR JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /63 /2026 () //	
423	D-ABLAPL/5419/2026	DIPU DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //	
424	D-ABLAPL/5420/2026	BANKA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /96 /2025 () //	
425	D-ABLAPL/5421/2026	GOURANGA DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //	
426	D-ABLAPL/5423/2026	BAYA @ BAIDHAR DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //	
427	D-ABLAPL/5426/2026	BIPUL BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /109 /2020 () //	
428	D-ABLAPL/5432/2026	DHADU @ SARANGADHARA GUNTHA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	BALANGA /270 /2025 () //	
429	D-ABLAPL/5435/2026	SURAMA BARIK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	KAKATAPUR /369 /2025 () //	
430	D-ABLAPL/5437/2026	SUBAS KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /372 /2025 () //	
431	D-ABLAPL/5439/2026	SUSHIL DEV SINGH	PRASANTA KUMAR SATAPATHY	//0	

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### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/5442/2026	KALPANA KUMARI	SEJAL NAYAK	BAREIPALI /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/5443/2026	PURUSOTTAM NAYAK	SUCHISMITA DASH	HARICHANDANPUR /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/5449/2026	PRASAN KUMAR BEHERA	SANJIT MISHRA	JATNI P.S. /394 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/5451/2026	BISWA @ BISWAJIT MAHALIK	KULDEEP MOHANTY	BALASORE SADAR /389 /2025	AOD20240000012C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/5454/2026	GADADHAR BEURA	IPSIT AUROBINDO ACHARYA	NANDANKANAN /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/5455/2026	BIKRAM BEHERA	SANJIT MISHRA	CHANDANPUR /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/5456/2026	RAJESH SETHI @ RAJA	SANJIT MISHRA	SATYABADI /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/5459/2026	RAJENDRA PALAI	PRAKASH CHANDRA DASH	AUL /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/5463/2026	AJAYA KUMAR BARIK	DEBASIS SAHOO	GHATAGAON /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/5468/2026	RAMBHA MEHER @ RAMA	JUGALA KISHORE PANDA	MANAMUNDA /63 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/5473/2026	PREMANSU CHAND	JUGALA KISHORE PANDA	BHUBANESWAR VIGILANCE /15 /2022	
		VS	VS	()	

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### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/5474/2026	STATE OF ODISHA(VIG.) DINABANDHU SAHU VS	BIKASH KARNA VS	// KANTAMAL /14 /2019 ()	
444	D-ABLAPL/5475/2026	STATE OF ODISHA HARISANKAR MAHALIK VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /147 /2025 ()	
445	D-ABLAPL/5481/2026	STATE OF ODISHA MAHAMMED SAFIQUE VS	DEVASHIS PANDA VS	// TIGIRIA /23 /2026 ()	AOR20220001247C202600015
446	D-ABLAPL/5483/2026	STATE OF ODISHA KULU MOHANTY VS	DEBASISH SAMAL VS	// KHUNTUNI /14 /2026 ()	
447	D-ABLAPL/5484/2026	STATE OF ODISHA DIPTI RANJAN PRADHAN VS	ARUNA SAHU VS	// BARIPADA TOWN /575 /2025 ()	
448	D-ABLAPL/5487/2026	STATE OF ODISHA SUDARSHAN HARIJAN VS	MANORANJAN PADHY VS	// MATHILI /158 /2022 ()	AOD20220003086C202600023
449	D-ABLAPL/5490/2026	STATE OF ODISHA NIRUPAMA MOHANTA VS	BIBHUTI BHUSAN SWAIN VS	// / /0 ()	
450	D-ABLAPL/5491/2026	STATE OF ODISHA(VIG.) BHOLA TARAI @ PRASAD TARAI VS	ANUPAM DASH VS	// GRAM GANJAM /29 /2026 ()	
451	D-ABLAPL/5493/2026	STATE OF ODISHA SUBASH JENA @ SUBASW JENA VS	DALIRANI BEHURAY VS	// SORO /99 /2026 ()	
452	D-ABLAPL/5497/2026	STATE OF ODISHA KAMBU DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /120 /2025 ()	
453	D-ABLAPL/5498/2026	STATE OF ODISHA DR. BIRANCHI NARAYAN MOHAPATRA VS	SOUMYA RANJAN MOHANTY VS	// JAJPUR ROAD /113 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/5500/2026	RAKESH KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /44 /2026 () //	
455	D-ABLAPL/5501/2026	NEWTAN DIGAL @ NEUTON DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /424 /2025 () //	
456	D-ABLAPL/5504/2026	NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /44 /2026 () //	
457	D-ABLAPL/5506/2026	MARIA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /424 /2025 () //	
458	D-ABLAPL/5507/2026	KHIROD CHANDRA TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 () //	
459	D-ABLAPL/5509/2026	MIHIR KUMAR BINDHANI VS STATE OF ODISHA	ANSHUMAN PANDA VS	BERHAMPUR /146 /2025 () //	
460	D-ABLAPL/5510/2026	SURAJ KUMAR BAIS VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /799 /2025 () //	
461	D-ABLAPL/5515/2026	D. MUNA DORA VS STATE OF ODISHA	SISIRA PANIGRAHI- VS	PURUSHOTTAMPUR /15 /2026 () //	
462	D-ABLAPL/5516/2026	CHAITANYA NAYAK @ NAIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /215 /2025 () //	
463	D-ABLAPL/5517/2026	RAKESH KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CHAULIAGANJA /47 /2026 () //	
464	D-ABLAPL/5519/2026	RAHUL PARMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	RAJGANGPUR /495 /2025 () //	
465	D-ABLAPL/5521/2026	BICHITRANANDA @ BICHITRANAND ROUTARAY @ BICHITRA ROMPRASUBUDHI	BICHITRA ROMPRASUBUDHI	S.P.(CID-CRL),CUTTACK /9 /2021	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/5527/2026	SUJIT NAYAK @ SUJIT KUMAR NAYAK	TARA PRASAD MOHAPATRA	KANAS /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/5529/2026	BABLU ROUT @ BABUL ROUT	KASHINATH PATTANAIAK	PAHALA /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/5530/2026	AJAYA KUMAR PATRA	TARA PRASAD MOHAPATRA	TALABANIA /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/5533/2026	DHANURJAYA ROUT	RITURANJAN CHHOTARAY	JAIPATNA /413 /2021	AOR20220003344C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/5534/2026	AKHUN BEHERA @ BAPINA @ PRADEEP BEHERA	DIBYA JYOTI SAHOO	BHADRAK TOWN /122 /2026	AOD20240000587C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/5535/2026	ANUP KUMAR PRADHAN	SANTOSH KUMAR MAHANTY	ASKA /4 /2017	AOD20240000242C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/5536/2026	DHANESWAR PARIDA	AMLAN SHAKTI PAUL	TANGI (KHURDA) /706 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/5539/2026	BIBHUTI BHUSAN MAHARANA	SURYA NARAYAN MISHRA	SALIPUR /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/5556/2026	DURYODHAN PARIDA	SURENDRA KUMAR BISWAL	JAJPUR SADAR /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/5559/2026	NIRMAL CHANDRA PATRA	LALITENDU BHUYAN	ANANDAPUR /36 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/5560/2026	SIBA PRASAD MAHARANA	LALITENDU BHUYAN	ANANDAPUR /36 /2026	
		VS	VS	()	

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**FILING REPORT AS ON :18/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/5562/2026	STATE OF ODISHA RAMAKRUSHNA BERA VS	KULDEEP MOHANTY VS	// BASTA /509 /2025 ()	AOD20240000012C202600042
478	D-ABLAPL/5564/2026	STATE OF ODISHA SIDHARTHA CHOUDHURY VS	BHABANI PRASAD SAMAL VS	// //0 ()	
479	D-ABLAPL/5566/2026	STATE OF ODISHA RABIN SAHIS @ RABINDRA KU. SAHIS VS	DIPTIREKHA NANDA VS	// NAWAPARA /41 /2025 ()	AOD20250001127C202600008
480	D-ABLAPL/5567/2026	STATE OF ODISHA PRASANTA KUMAR SAHU VS	MANAS KUMAR CHAND VS	// //0 ()	
481	D-ABLAPL/5568/2026	UNION OF INDIA (RAILWAY) DEBASIS DASH @ DEBASISH DAS @ MUSA VS	BIJAY KUMAR BEHERA VS	// KHARABEL NAGAR P.S. /278 /2025 ()	AOR20220001736C202600026
482	D-ABLAPL/5570/2026	STATE OF ODISHA LINGARAJ SABAR VS	SUKANTA KUMAR DALAI VS	// BHAWANIPATNA SADAR /28 /2026 ()	AOD20240000306C202600046
483	D-ABLAPL/5571/2026	STATE OF ODISHA RAKESH KUMAR MOHAPATRA VS	RUPESH KUMAR KANUNGO VS	// TIRTOL /96 /2026 ()	
484	D-ABLAPL/5573/2026	STATE OF ODISHA AMARENDRA PANDA VS	BAIVAV MISHRA VS	// BALASORE TOWN /53 /2026 ()	
485	D-ABLAPL/5574/2026	STATE OF ODISHA SUBASH CHANDRA MUDULI VS	KUMAR PRAJWAL VS	// JAJPUR SADAR /51 /2026 ()	
486	D-ABLAPL/5579/2026	STATE OF ODISHA RAGHUNATH ALIAS RAGHU SHAHA ALIAS SAHA ALIAS SAHA VS	BIJAYA SAHU VS	// // ()	AOD20250001127C202600009
487	D-ABLAPL/5586/2026	STATE OF ODISHA SURYAKANTA BARIK VS	SATYA NARAYAN MISHRA VS	// // ()	AOR20220001615C202600029
		STATE OF ODISHA		//	

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FILING REPORT AS ON :18/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/5587/2026	MITRAJIT PATTNAIK ALIAS ROCKY ALIAS DANTA VS STATE OF ODISHA	UTKAL RANJAN PATRA VS	// () //	AOD20240000913C202600002
489	D-ABLAPL/5588/2026	SANJAY PATNAIK ALIAS VIMA VS STATE OF ODISHA	UTKAL RANJAN PATRA VS	// () //	AOD20240000913C202600003
490	D-ABLAPL/5589/2026	SUSIL PRASAD DAS ALIAS LUCKY VS STATE OF ODISHA	UTKAL RANJAN PATRA VS	// () //	AOD20240000913C202600001

# ORISSA HIGH COURT

MISC CASES FILED on :18/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/560/1981 FA/560/1981	STATE MP	A.G.and A.S.C.	2/2026
2	D-CRLMA/5438/2026 CRLMA/ /	NILAKANTHA PADHI MP	GIRIJA SANAKAR NAYAK	11/2026
3	D-JCRLA/64/2017 JCRLA/64/2017	PURUSOTAM SINGH MP	(MR. JAGANNATH KAMILA), SWAPNANIL ROY, S.K.ZAFARULLA, JA	44/2026
4	D-JCRLA/56/2017 JCRLA/56/2017	MANESWAR MAJHI MP		45/2026
5	D-CRLMP/2908/2026 CRLMP/155/2026	MANO RANJITA BEHERA MP	RESHMA BEHERA	45/2026
6	D-CRLMP/276/2026 CRLMP/154/2026	RAJESH PANDA MP		46/2026
7	D-JCRLA/62/2015 JCRLA/62/2015	DEBAHARI BEHERA MP		46/2026
8	D-SA/197/1994 SA/197/1994	PREMALATA MP	SIDHARTHA MISRA	46/2026
9	D-JCRLA/62/2015 JCRLA/62/2015	DEBAHARI BEHERA MP		47/2026
10	D-CRLMP/38529/2025 CRLMP/1679/2025	SRINIBASH SETHI MP	DOLAGOBINDA MOHAPATRA	47/2026
11	D-SA/197/1994 SA/197/1994	PREMALATA MP		47/2026
12	D-CMAPL/542/2023 CMAPL/542/2023	SANYASI CHARAN PATRA MP	ADV.	48/2026
13	D-SA/54/1990 SA/54/1990	LAXMAN PRADHAN MP	GYANA RANJAN MAHAPATRA	48/2026
14	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO, S.RATH	49/2026
15	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO, S.RATH	50/2026
16	D-LAA/42602/2025 LAA/76/2025	DULANA BEHERA MP	KISHORE KUMAR JENA	50/2026
17	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO, S.RATH	51/2026
18	D-TRP(C)/7460/2026 TRP(C)/ /	KHITISWERI KRUPAYA MP	TAPASWINI SINHA	51/2026
19	D-TRP(C)/7478/2026 TRP(C)/ /	SANGITA ROUSTRAY MP	AMLAN SHAKTI PAUL	52/2026
20	D-TRP(C)/7565/2026 TRP(C)/ /	SIDHARTH KUMAR MOHANTY MP	MANAS KUMAR CHAND	53/2026
21	D-RPFAM/7367/2026 RPFAM/ /	GOLAM MOSHARRAF QUADRI MP	ACHYUTANANDA PATTANAIK	89/2026
22	D-RVWPET/42187/2025 RVWPET/49/2026	AKSHAYA KUMAR JENA MP	GAJENDRANATH ROUT	93/2026
23	D-RVWPET/42187/2025 RVWPET/49/2026	AKSHAYA KUMAR JENA MP	GAJENDRANATH ROUT	94/2026
24	D-MATA/7349/2026 MATA/ /	SANDEEP @ SANDIP KUMAR @ PADUN B MP	ANJALI JENA	102/2026
25	D-MATA/7349/2026 MATA/ /	SANDEEP @ SANDIP KUMAR @ PADUN B MP	ANJALI JENA	103/2026
26	D-MATA/47680/2025	SUVENDU RATH	ARUN KUMAR DAS	

	MATA/ /	MP		104/2026
27	D-MATA/27630/2024	BISHNU PRASAD BEHERA	BYOMAKESH TRIPATHY	
	MATA/63/2026	MP		105/2026
28	D-BLAPL/39956/2025	JITU SAHU	BIKRAM CHANDRA GHADEI	
	BLAPL/13708/2025	MP		133/2026
29	D-BLAPL/37269/2025	SEKH HABIBULLA	ASUTOSH MOHANTY	
	BLAPL/13006/2025	MP		134/2026
30	D-FAO/52884/2025	MANAGING COMMITTEE OF PURNA CHANDRA GIRUMUGHSCHOOL, TALAPADA, MAYURBHANJ		
	FAO/82/2026	MP		146/2026
31	D-FAO/238/2019	BHAGABATA LENKA	SANGRAM JENA	
	FAO/238/2019	MP		147/2026
32	D-FAO/238/2019	BHAGABATA LENKA		
	FAO/238/2019	MP		148/2026
33	D-FAO/527/2023	BASANTILATA PANDA	GYANA RANJAN SETHI	
	FAO/527/2023	MP		149/2026
34	D-FAO/356/2012	RADHANATH BOHIDAR	M/S.RAMAKANT MOHANTY, AJODHYA RANJAN DASH	
	FAO/356/2012	MP		150/2026
35	D-FAO/53655/2025	EXECUTIVE ENGINEER CUM MANAGER, TPCODIKUMANKANARA		
	FAO/ /	MP		151/2026
36	D-FAO/53655/2025	EXECUTIVE ENGINEER CUM MANAGER, TPCODIKUMANKANARA		
	FAO/ /	MP		152/2026
37	D-FAO/53655/2025	EXECUTIVE ENGINEER CUM MANAGER, TPCODIKUMANKANARA		
	FAO/ /	MP		153/2026
38	D-CRLREV/1324/2026	RAJESH PRASAD		
	CRLREV/66/2026	MP		240/2026
39	D-CRLREV/429/2022	ACHUTA@ACHYUTANANDA SAHOO	BISWA PRAKASH DHAL	
	CRLREV/429/2022	MP		241/2026
40	D-CRLREV/5355/2026	KARTIKA BEHERA @ KALU	SULOCHANA PATRO	
	CRLREV/ /	MP		242/2026
41	D-CRLREV/5470/2026	JALIL KHAN	SUNIL KUMAR SWAIN	
	CRLREV/ /	MP		243/2026
42	D-CRLREV/5470/2026	JALIL KHAN	SUNIL KUMAR SWAIN	
	CRLREV/ /	MP		244/2026
43	D-CRLREV/5503/2026	ALLA SATYANARAYAN	AMITAV TRIPATHY	
	CRLREV/ /	MP		245/2026
44	D-CRLREV/5513/2026	BHAGIRATHI MOHALIK	SUSANTA SEKHAR MOHAPATRA	
	CRLREV/ /	MP		246/2026
45	D-CRLREV/5440/2026	SAROJ KUMAR BISWAL @ MUNA	JUDHISTHIR SAHOO	
	CRLREV/ /	MP		247/2026
46	D-CRLREV/5440/2026	SAROJ KUMAR BISWAL @ MUNA	JUDHISTHIR SAHOO	
	CRLREV/ /	MP		248/2026
47	D-CRLREV/5543/2026	PRITI MANJARAI RAY	BIKRAM CHANDRA GHADEI	
	CRLREV/ /	MP		249/2026
48	D-CRLREV/39274/2025	KABITA SAHU	SUSANTA MOHAPATRA	
	CRLREV/158/2026	MP		250/2026
49	D-ABLAPL/1028/2026	PURNA CHANDRA SWAIN @ PURNA SWAIN		
	ABLAPL/496/2026	MP		287/2026
50	D-ABLAPL/8182/2025	SANJAYA PARIDA	RAJENDRA KUMAR SAHU	
	ABLAPL/3112/2025	MP		288/2026
51	D-ABLAPL/40864/2025	KAILASH NAG		
	ABLAPL/340/2026	MP		289/2026
52	D-ABLAPL/1378/2026	RIYAZ MAHAMMAD		
	ABLAPL/1065/2026	MP		290/2026
53	D-ABLAPL/39787/2025	RAMACHANDRA MOHANTA		
	ABLAPL/14887/2025	MP		291/2026
54	D-ABLAPL/39774/2025	SUNIL KUMAR SAHA		
	ABLAPL/50/2026	MP		292/2026
55	D-ABLAPL/39774/2025	SUNIL KUMAR SAHA		
	ABLAPL/50/2026	MP		293/2026
56	D-ABLAPL/13007/2025	SHISHIR KUMAR TAREI		
	ABLAPL/5100/2025	MP		294/2026
57	D-RSA/7317/2026	CHUDKA MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		325/2026

58	D-RSA/7317/2026 RSA/ /	CHUDKA MAJHI MP	PRASANTA KUMAR SATAPATHY	326/2026
59	D-RSA/7336/2026 RSA/ /	LALIT MOHAN KHETI@MAHAKUR MP	TIKERAM MEHER	327/2026
60	D-RSA/7336/2026 RSA/ /	LALIT MOHAN KHETI@MAHAKUR MP	TIKERAM MEHER	328/2026
61	D-RSA/478/2006 RSA/478/2006	KHAGESWARA MOHANTA MP	M/S.DIBAKAR BHUYAN	329/2026
62	D-RSA/7368/2026 RSA/ /	TANKALA KURESH PATRO MP	SUPRIYO RANJAN MAHAPATRA	330/2026
63	D-RSA/7379/2026 RSA/ /	LACHHAMANA SWAIN MP	PRASANTA KUMAR SATAPATHY	331/2026
64	D-RSA/7383/2026 RSA/ /	BUDURAM GOUDA @ BHUDURAM GOUDA MP	PRASANTA KUMAR SATAPATHY	332/2026
65	D-RSA/256/2006 RSA/256/2006	GHUTURAM BAGH MP	M/S.MANOJ KU.MISHRA	333/2026
66	D-RSA/7476/2026 RSA/ /	NIRUPAMA THAKUR MP	SUSHANTA KUMAR JOSHI	334/2026
67	D-RSA/7528/2026 RSA/ /	BIJAYA KUMAR AGRAWAL MP	SOURAV SUMAN BHUYAN	335/2026
68	D-CMP/7366/2026 CMP/338/2026	ARUN KUMAR MOHAPATRA MP	SOUGAT DASH	356/2026
69	D-CMP/5387/2026 CMP/297/2026	RAMESH CHANDRA DAS MP	BHAWANI SANKAR PANIGRAHI	357/2026
70	D-CMP/7403/2026 CMP/ /	RAJDHANI BUS OWNERS ASSOCIATION, BSR MP	SMIT KUNDLIKASTANE, BBSR	358/2026
71	D-CMP/7441/2026 CMP/ /	SUPERINTENDING ENGINEER (CIVIL), POSH MP	SHUCHI BHURANE, BBSR (SR. PANEL COUNSEL)	359/2026
72	D-CMP/7472/2026 CMP/ /	BHUPINDER SINGH MP	SUMITRA MOHANTY	360/2026
73	D-CMP/7492/2026 CMP/ /	AMULYA KUMAR SETH MP	DEEPAK RANJAN SUNDARAY	361/2026
74	D-CMP/6000/2026 CMP/289/2026	SHYAMALATA AGRAWAL MP	PANKAJ KUMAR JAIN	362/2026
75	D-CMP/7498/2026 CMP/ /	BHABANI SHANKAR BEHERA MP	SUKANTA KUMAR NAYAK	363/2026
76	D-CMP/7512/2026 CMP/ /	BABURAM DAS MP	DILLIP KUMAR RAY	364/2026
77	D-CMP/7512/2026 CMP/ /	BABURAM DAS MP	DILLIP KUMAR RAY	365/2026
78	D-CMP/7513/2026 CMP/ /	SUNDARGARH INDUSTRIAL MAZDOOR UNION MP	DEEPAK KUMAR DAS	366/2026
79	D-CMP/7519/2026 CMP/ /	PRAVEEN CHANDRA BHANJDEO MP	SOURAV SUMAN BHUYAN	367/2026
80	D-CMP/7524/2026 CMP/ /	PRAVEEN CHANDRA BHANJDEO MP	SOURAV SUMAN BHUYAN	368/2026
81	D-CMP/7524/2026 CMP/ /	PRAVEEN CHANDRA BHANJDEO MP	SOURAV SUMAN BHUYAN	369/2026
82	D-CMP/7548/2026 CMP/ /	AMBIKA SABAR MP	SUJATA JENA (SR. ADV.)	370/2026
83	D-MACA/27153/2024 MACA/575/2024	THE LEGAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD. MP		461/2026
84	D-MACA/7302/2026 MACA/ /	AUTHORIZED SIGNATORY, M/S. NEW INDEVA MP	BRUNSA TEJA LTD., ANGUL	462/2026
85	D-MACA/7326/2026 MACA/ /	NIRAMALA DEVI JAISWAL MP	SARAT CHANDRA SWAIN	463/2026
86	D-MACA/7330/2026 MACA/ /	MIHIR SATAPATHY MP	DEBASISH PATNAIK	464/2026
87	D-MACA/7329/2026 MACA/ /	CHANDANA PANI@SAHOO MP	DEBASISH PATNAIK	465/2026
88	D-MACA/7330/2026 MACA/ /	MIHIR SATAPATHY MP	DEBASISH PATNAIK	466/2026
89	D-MACA/7329/2026	CHANDANA PANI@SAHOO	DEBASISH PATNAIK	

	MACA/ /	MP		467/2026
90	D-MACA/2796/2026	THE MANAGER LEGAL T.P HUBS , THE ORIENTAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		468/2026
91	D-MACA/2796/2026	THE MANAGER LEGAL T.P HUBS , THE ORIENTAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		469/2026
92	D-MACA/34847/2024	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD.		
	MACA/859/2024	MP		470/2026
93	D-CRLMC/12849/2024	ANANTHA @ ANANTA BISWAL		
	CRLMC/1718/2024	MP		517/2026
94	D-CRLMC/5384/2026	AMIT KUMAR @ AMIT KUMAR SWAIN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		518/2026
95	D-CRLMC/5386/2026	ROHIT KUNDU	DR.PURUSOTTAM CHULI	
	CRLMC/ /	MP		519/2026
96	D-CRLMC/5427/2026	S.SURESH KUMAR	RAJIB LOCHAN PATTANAIK	
	CRLMC/ /	MP		520/2026
97	D-CRLMC/5428/2026	DURJYODHAN SAHU	JAGANNATH BHUYAN	
	CRLMC/ /	MP		521/2026
98	D-CRLMC/5429/2026	MD. YAWAR	BIREN SANKAR TRIPATHY	
	CRLMC/ /	MP		522/2026
99	D-CRLMC/5431/2026	NAVNEET ARORA	SARAT KUMAR GAJENDRA, (SR.ADV.)	
	CRLMC/ /	MP		523/2026
100	D-CRLMC/1489/2026	BIJAY GOLDAR		
	CRLMC/425/2026	MP		523/2026
101	D-CRLMC/3889/2016	BONNIE GHOSH	M/S.HIMANSU SE.MISHRA	
	CRLMC/3889/2016	MP		524/2026
102	D-CRLMC/5462/2026	JAGANNATH BUGUDI	UMA CHARAN MISHRA	
	CRLMC/ /	MP		525/2026
103	D-CRLMC/5492/2026	RAJU HANTAL	ASIT KUMAR JENA	
	CRLMC/ /	MP		526/2026
104	D-CRLMC/5525/2026	BIKASH NAIK	ASHOK KUMAR JENA	
	CRLMC/ /	MP		527/2026
105	D-CRLMC/23042/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2917/2025	MP		528/2026
106	D-CRLMC/4124/2026	DR HADUBANDHU RAUTRA @ HADIBANDHU ROURAY		
	CRLMC/488/2026	MP		529/2026
107	D-CRLMC/5557/2026	AJIT KUMAR DEY	ARJUNA CHARANA BEHERA	
	CRLMC/ /	MP		530/2026
108	D-CRLMC/5578/2026	BHABANI SANKAR BARAL	RAKESH KUMAR SARANGI	
	CRLMC/ /	MP		531/2026
109	D-CRLMC/5578/2026	BHABANI SANKAR BARAL	RAKESH KUMAR SARANGI	
	CRLMC/ /	MP		532/2026
110	D-CRLA/186/2025	PALAU@PRABHAT RANA	DEVASHIS PANDA	
	CRLA/62/2025	MP		563/2026
111	D-CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA	M/S. TAPAN JYOTI PANI, J.K.MAJHI,	
	CRLA/138/2018	MP		564/2026
112	D-CRLA/4471/2024	SUKAN@SUKADEV PADHI	SUBRATA PANDA	
	CRLA/125/2024	MP		565/2026
113	D-CRLA/14656/2024	RAMANAND CHOWDHURY	AMULYA RATNA PANDA	
	CRLA/505/2024	MP		566/2026
114	D-CRLA/14665/2024	SANTOSH SINGH	AMULYA RATNA PANDA	
	CRLA/498/2024	MP		567/2026
115	D-CRLA/5430/2026	DEEPAK MALLIK	OM PRAKASH SARAN	
	CRLA/ /	MP		568/2026
116	D-CRLA/5430/2026	DEEPAK MALLIK	OM PRAKASH SARAN	
	CRLA/ /	MP		569/2026
117	D-CRLA/5430/2026	DEEPAK MALLIK	OM PRAKASH SARAN	
	CRLA/ /	MP		570/2026
118	D-CRLA/1244/2023	SIBA@SIBARAM NAIK	DEBASIS SARANGI, ( MR.MANAS CHAND), SURYAKANTA DWIBEDI,	
	CRLA/1244/2023	MP		571/2026
119	D-CRLA/5496/2026	JAGAT HARIJAN	PRANAY KUMAR MAHARAJ	
	CRLA/ /	MP		572/2026
120	D-CRLA/5496/2026	JAGAT HARIJAN	PRANAY KUMAR MAHARAJ	
	CRLA/ /	MP		573/2026

121	D-CRLA/708/2023 CRLA/708/2023	PINKUA@PINKU@ASISH KUMAR JENA MP	NIRANJAN SINGH (1)	574/2026
122	D-CRLA/4758/2026 CRLA/ /	GANESWAR KUMBHAR MP	DEBASNAN DAS	575/2026
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	810/2026
124	D-WA/6455/2026 WA/ /	EXECUTIVE ENGINEER ELECTRICAL(TPNSURESH CHARAN MISHRA MP	ADYASIDHI MISHRA	811/2026
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	812/2026
126	D-WA/7374/2026 WA/ /	TERRIER SECURITY SERVICES (INDIA) PVT. L <sup>td</sup> , B <sup>har</sup> YANA MP	PRABIR KUMAR RAY,A.G.A	813/2026
127	D-WA/7374/2026 WA/ /	TERRIER SECURITY SERVICES (INDIA) PVT. L <sup>td</sup> , B <sup>har</sup> YANA MP	PRABIR KUMAR RAY,A.G.A	814/2026
128	D-WA/7374/2026 WA/ /	TERRIER SECURITY SERVICES (INDIA) PVT. L <sup>td</sup> , B <sup>har</sup> YANA MP	PRABIR KUMAR RAY,A.G.A	815/2026
129	D-WA/7404/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	816/2026
130	D-WA/7404/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	817/2026
131	D-WA/7442/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	818/2026
132	D-WA/7442/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	819/2026
133	D-WA/7556/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY,TAR <sup>un</sup> W <sup>ndr</sup> , B <sup>h</sup> SA MP	ARUN WINDAR, BISWA NAYAK	820/2026
134	D-WA/7556/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY,TAR <sup>un</sup> W <sup>ndr</sup> , B <sup>h</sup> SA MP	ARUN WINDAR, BISWA NAYAK	821/2026
135	D-WA/7558/2026 WA/ /	SURESH CHARAN MISHRA MP	ADYASIDHI MISHRA	822/2026
136	D-WA/7558/2026 WA/ /	SURESH CHARAN MISHRA MP	ADYASIDHI MISHRA	823/2026
137	D-WP(C)/7292/2026 WP(C)/5594/2026	MINORITY EDUCATIONAL TRUST, KHURIDEEPALI MAHAPATRA MP	DEEPA MAHAPATRA	3462/2026
138	D-WP(C)/7293/2026 WP(C)/5598/2026	BIKASH BARAL MP	RAKESH NAYAK	3463/2026
139	D-WP(C)/7294/2026 WP(C)/5670/2026	SAGAR KUMAR SETHI MP	RAKESH NAYAK	3464/2026
140	D-WP(C)/7295/2026 WP(C)/5671/2026	SANJAY KUMAR PATRA MP	RAKESH NAYAK	3465/2026
141	D-WP(C)/7052/2026 WP(C)/ /	BANIRUPA CHARITABLE TRUST MP	CHITRASEN PARIDA	3466/2026
142	D-WP(C)/7297/2026 WP(C)/5673/2026	SARAT KUMAR DAS MP	RAKESH NAYAK	3467/2026
143	D-WP(C)/7298/2026 WP(C)/5588/2026	KRUSHNA CHANDRA SAHU MP	NIRANJAN LENKA	3468/2026
144	D-WP(C)/7299/2026 WP(C)/5650/2026	SAMIR BEHERA MP	RAKESH NAYAK	3469/2026
145	D-WP(C)/7300/2026 WP(C)/5672/2026	SANACHHUKU TUDU @ THAKUR TUDU MP	RAKESH NAYAK	3470/2026
146	D-WP(C)/7301/2026 WP(C)/5652/2026	BINOD KUMAR SAHOO MP	PRADEEP KUMAR MOHANTY	3471/2026
147	D-WP(C)/7303/2026 WP(C)/ /	AJET KHAN MP	GOPINATH MISHRA	3472/2026
148	D-WP(C)/7113/2026 WP(C)/5667/2026	M/S LENKA ENGINEERING, PURI MP	KAJAL SAHOO	3473/2026
149	D-WP(C)/7304/2026 WP(C)/5613/2026	MAYADHAR SAHOO MP	DR. JITENDRA KUMAR LENKA	3474/2026
150	D-WP(C)/7318/2026 WP(C)/ /	ANUPAM MODI MP	JATINDRA KUMAR MOHAPATRA	3475/2026
151	D-WP(C)/7320/2026 WP(C)/5644/2026	MAHESWAR SAHOO MP	SAROJ KUMAR MISHRA	3476/2026
152	D-WP(C)/7321/2026	BHAGYAM RAO	KRISHNA CHANDRA SAHU	

	WP(C)/5557/2026	MP		3477/2026
153	D-WP(C)/1375/2023 WP(C)/1375/2023	MANOJ KUMAR KAR MP	SUBHASREE MOHANTY	3478/2026
154	D-WP(C)/7125/2026 WP(C)/ /	PRAFULLA KUMAR MALIK MP	SATYA NARAYAN MISHRA 4	3479/2026
155	D-WP(C)/7328/2026 WP(C)/ /	PARSURAM PATRA MP	ARIJEET MISHRA	3480/2026
156	D-WP(C)/7262/2026 WP(C)/5662/2026	WG CDR SURESH CHANDRA SAHU (RETD) MP	SAMARENDRA BEURA	3481/2026
157	D-WP(C)/7264/2026 WP(C)/5665/2026	SQN LDR ATANU KUMAR PANDA (RETD) MP	SAMARENDRA BEURA	3482/2026
158	D-WP(C)/6381/2003 WP(C)/6381/2003	BINOD BIHARI PARIDA MP	MR.M.R.SAMANTARAY	3483/2026
159	D-WP(C)/1991/2018 WP(C)/1991/2018	SAMBAL JOINT FARMING CO-OPERATIVE MP	MUSCHRAFULLA KU.RATH	3484/2026
160	D-WP(C)/7338/2026 WP(C)/ /	MD. MUSTAQUE MP	DAYANIDHI MISHRA	3485/2026
161	D-WP(C)/7346/2026 WP(C)/ /	PANKAJINI PATRA MP	SITARAM SATAPATHY	3486/2026
162	D-WP(C)/7348/2026 WP(C)/ /	LINGARAJ SAHOO MP	SITARAM SATAPATHY	3487/2026
163	D-WP(C)/7350/2026 WP(C)/ /	DEBENDRA KUMAR JENA MP	BANSHIDHAR SATAPATHY	3488/2026
164	D-WP(C)/7351/2026 WP(C)/ /	MAMATA ROUT MP	BANSHIDHAR SATAPATHY	3489/2026
165	D-WP(C)/7357/2026 WP(C)/ /	MADHI BEHERA @ BAGHA MP	DWARIKA PRASAD MOHANTY	3490/2026
166	D-WP(C)/54444/2025 WP(C)/5550/2026	MANOJ KUMAR ORAM MP	TUSAR KANTA SAHOO	3491/2026
167	D-WP(C)/7259/2026 WP(C)/ /	M/S MOTI HOTEL PRIVATE LIMITED MP	BAIBASWATA PANIGRAHI	3492/2026
168	D-WP(C)/7371/2026 WP(C)/ /	SUBODH CHANDRA DAS MP	SUBHENDU KUMAR DAS	3493/2026
169	D-WP(C)/7261/2026 WP(C)/ /	M/S MAA MANGALA ENTERPRISES MP	PRABODHA CHANDRA NAYAK	3494/2026
170	D-WP(C)/7373/2026 WP(C)/5660/2026	M/S JINARDI BIRI FACTORY, MURSHIDABAD MP	MUHAMMED MUSTAQ ANSARI	3495/2026
171	D-WP(C)/7377/2026 WP(C)/5647/2026	NRUSINGHA ROUT MP	AMIT PRASAD BOSE	3496/2026
172	D-WP(C)/7381/2026 WP(C)/5656/2026	AMBIKA PRASAD PADHY MP	SUBHRANSU BHUSAN MOHANTY	3497/2026
173	D-WP(C)/52879/2025 WP(C)/5571/2026	SRIKANTA KUMAR SAMAL MP	SHASHI BHUSAN JENA	3498/2026
174	D-WP(C)/7385/2026 WP(C)/ /	SK ANISURE MP	SOURAV SUMAN BHUYAN	3499/2026
175	D-WP(C)/7386/2026 WP(C)/ /	BATA KRISHNA SATPATHY MP	ARUN KUMAR PATRA	3500/2026
176	D-WP(C)/7391/2026 WP(C)/ /	TOSLIMA BIBI MP	SOURAV SUMAN BHUYAN	3501/2026
177	D-WP(C)/7394/2026 WP(C)/ /	ST. STEPHENS CHURCH @ HOLY CATHOLIC CHURCH MP	PRACHIN KIBRAMA MURTA	3502/2026
178	D-WP(C)/7396/2026 WP(C)/ /	ROMUSA BIBI MP	SOURAV SUMAN BHUYAN	3503/2026
179	D-WP(C)/51922/2025 WP(C)/36108/2025	KHIRODHI TANAYA SAHOO MP	SUSANTA SEKHAR PARIDA	3504/2026
180	D-WP(C)/49157/2025 WP(C)/34215/2025	SHRADDHA SUMAN SAHU MP	LALATENDU RAY	3505/2026
181	D-WP(C)/51927/2025 WP(C)/36154/2025	SWATI DAS MP	SUSANTA SEKHAR PARIDA	3506/2026
182	D-WP(C)/7398/2026 WP(C)/ /	ROJINA BIBI MP	SOURAV SUMAN BHUYAN	3507/2026
183	D-WP(C)/47409/2025 WP(C)/32893/2025	CHINMAY KUMAR GIRI MP	SUSANTA SEKHAR PARIDA	3508/2026

184	D-WP(C)/7397/2026 WP(C)/ /	KUNJA SAHOO MP	SOURAV SUMAN BHUYAN	3509/2026
185	D-WP(C)/51923/2025 WP(C)/36137/2025	MONALISA MOHAPATRA MP	SUSANTA SEKHAR PARIDA	3510/2026
186	D-WP(C)/48556/2025 WP(C)/33792/2025	Dr. AISWARYA RANI MAHANTA MP	SOUBHAGYA SWAIN	3511/2026
187	D-WP(C)/49158/2025 WP(C)/34236/2025	TANMAYA BARIK MP	LALATENDU RAY	3512/2026
188	D-WP(C)/48562/2025 WP(C)/33789/2025	Dr. PARYAN PARAMITA MOHAPATRA MP	SOUBHAGYA SWAIN	3513/2026
189	D-WP(C)/4316/2026 WP(C)/3837/2026	M. TAMAL SELVI PILLAY MP		3514/2026
190	D-WP(C)/7401/2026 WP(C)/ /	MARJINA BIBI MP	SOURAV SUMAN BHUYAN	3515/2026
191	D-WP(C)/7405/2026 WP(C)/ /	M.ANARI KHATUN MP	SOURAV SUMAN BHUYAN	3516/2026
192	D-WP(C)/7408/2026 WP(C)/ /	SAMIMA AKHTARI MP	SOURAV SUMAN BHUYAN	3517/2026
193	D-WP(C)/7410/2026 WP(C)/ /	ANISHA ENTERPRISES AND LOGISTICS, KEDNIA MP	ANISHA DAS	3518/2026
194	D-WP(C)/7412/2026 WP(C)/ /	SK.HABIB ALI MP	SOURAV SUMAN BHUYAN	3519/2026
195	D-WP(C)/7414/2026 WP(C)/ /	ANISHA ENTERPRISES AND LOGISTICS, KEDNIA MP	ANISHA DAS	3520/2026
196	D-WP(C)/7415/2026 WP(C)/ /	JULEKHA BIBI MP	SOURAV SUMAN BHUYAN	3521/2026
197	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA MP	SWAPNA KUMAR OJHA	3522/2026
198	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA MP	SWAPNA KUMAR OJHA	3523/2026
199	D-WP(C)/7420/2026 WP(C)/ /	ANANTA KAR MP	SUBAS CHANDRA DAS	3524/2026
200	D-WP(C)/7428/2026 WP(C)/ /	M/S. GM IRON AND STEELS COMPANY LTD MP	SUBALAKSHMI ROUT	3525/2026
201	D-WP(C)/7433/2026 WP(C)/ /	BABA NATABAR MP	SATYA RANJAN MOHAPATRA	3526/2026
202	D-WP(C)/48578/2024 WP(C)/29238/2024	SINI LUGUN MP	NAMITA PATTANAIAK	3527/2026
203	D-WP(C)/51700/2025 WP(C)/36324/2025	SRIKANTA DEHURY MP	SOMANATH NANDA, IPSIT AUROBINDO ACHARYA	3528/2026
204	D-WP(C)/39163/2025 WP(C)/27643/2025	PRIYANKA PRADHAN MP	SAKTI MOHAN BEHERA	3529/2026
205	D-WP(C)/5554/2023 WP(C)/5554/2023	KARTIKESWAR SAHU MP	SANGRAM KUMAR SINGH	3530/2026
206	D-WP(C)/647/2026 WP(C)/2049/2026	MAHESH PRASAD DAS MP	SACHIDANANDA SAHOO	3531/2026
207	D-WP(C)/7445/2026 WP(C)/ /	ARJUN PRADHAN MP	BHABANI SHANKAR RAYAGURU	3532/2026
208	D-WP(C)/7288/2026 WP(C)/5675/2026	SGT MANORANJAN DASH (RETD) MP	SAMARENDRA BEURA	3533/2026
209	D-WP(C)/18371/2015 WP(C)/18371/2015	CHINA SAMAL MP	M/S. JITENDRA MOHANTY	3534/2026
210	D-WP(C)/2135/2026 WP(C)/2606/2026	AMULYA KUMAR DEHURY MP	PRAFULLA KUMAR MOHAPATRA	3535/2026
211	D-WP(C)/7289/2026 WP(C)/ /	JWO ARUNA KUMAR MOHANTY (RETD) MP	SAMARENDRA BEURA	3536/2026
212	D-WP(C)/7468/2026 WP(C)/ /	KIRTI SUNDAR DAS MP	PRADIPTA KISHORE BHUYAN	3537/2026
213	D-WP(C)/7290/2026 WP(C)/ /	SGT GOPINATH PATRA (RETD) MP	SAMARENDRA BEURA	3538/2026
214	D-WP(C)/7291/2026 WP(C)/ /	ASIT KUMAR BHANJA MP	RANJAN KUMAR ROUT	3539/2026
215	D-WP(C)/722/2026	BHABANI JENA	RAJIV KUMAR MAHANTA	

	WP(C)/649/2026	MP		3540/2026
216	D-WP(C)/7479/2026 WP(C)/ /	RAMAKANTA SAHU MP	SUDARSAN BEHERA	3541/2026
217	D-WP(C)/7481/2026 WP(C)/ /	BIJAYA KUMAR PUSTY MP	SUDARSAN BEHERA	3542/2026
218	D-WP(C)/7482/2026 WP(C)/ /	BISHNU SAHU MP	SONITA BISWAL	3543/2026
219	D-WP(C)/7500/2026 WP(C)/ /	KAHNU CHARAN DAS MP	DEBA KUMAR RATH	3544/2026
220	D-WP(C)/7496/2026 WP(C)/ /	MOHAN BEHERA MP	PRAFULLA KUMAR MOHAPATRA	3545/2026
221	D-WP(C)/7501/2026 WP(C)/ /	DR.BICHITRA RANJAN PANDA MP	SAIBRATA RATH	3546/2026
222	D-WP(C)/7506/2026 WP(C)/ /	GAYATRI ROUT MP	DR. BINODA KUMAR MISHRA	3547/2026
223	D-WP(C)/7509/2026 WP(C)/ /	JOGENDAR SWARNAKAR MP	ASHIM KISHOR PAL	3548/2026
224	D-WP(C)/7510/2026 WP(C)/ /	M/S.ELDI TECHS, KORAPUT MP	CHITTA RANAJAN DAS	3549/2026
225	D-WP(C)/7517/2026 WP(C)/ /	RANGALATA NAYAK MP	VIVEKANANDA JENA	3550/2026
226	D-WP(C)/7518/2026 WP(C)/ /	DILESWAR @ DULESWAR SA MP	SURYAKANTA DASH	3551/2026
227	D-WP(C)/7361/2026 WP(C)/ /	AKHAYA KUMAR ROUT MP	ACHYUTANANDA PATTANAIK	3552/2026
228	D-WP(C)/55033/2025 WP(C)/37747/2025	MOHAMMED MOJIBUR RAHEMAN MP	BIKRAM CHANDRA GHADEI	3553/2026
229	D-WP(C)/7522/2026 WP(C)/ /	AMIT KUMAR NATH MP	SANTOSH KUMAR MISHRA	3554/2026
230	D-WP(C)/7526/2026 WP(C)/ /	MAA BARABHUJA TEMPLE MANAGING TRUST, MP	<del>TRUST, KORDA</del> SAMANTARAY	3555/2026
231	D-WP(C)/7529/2026 WP(C)/ /	NATURES CLUB, KENDRAPARA MP	SUPRATIK ACHARYA	3556/2026
232	D-WP(C)/10489/2016 WP(C)/10489/2016	BIJAYA KU.MISHRA MP	M/S.PRAFULLA KU.MOHAPATRA, LALATENDU SAMANTARAY	3557/2026
233	D-WP(C)/7536/2026 WP(C)/ /	GOPI SETHI @ SETHY MP	SANJIB KUMAR BHANJADEO	3558/2026
234	D-WP(C)/7538/2026 WP(C)/ /	M/S SCAN ENGERGY AND POWER LIMITED, MP	<del>DJ BHUBANESWAR</del> UNGO	3559/2026
235	D-WP(C)/7544/2026 WP(C)/ /	M/S SCAN ENGERGY AND POWER LIMITED, MP	<del>DJ BHUBANESWAR</del> UNGO	3560/2026
236	D-WP(C)/7543/2026 WP(C)/ /	RAJAN KUMAR GUPTA MP	UPASANA BAL	3561/2026
237	D-WP(C)/7547/2026 WP(C)/ /	SANJUBALA SAHOO MP	SANJIB KUMAR BHANJADEO	3562/2026
238	D-WP(C)/7552/2026 WP(C)/ /	KESHABA SAHU MP	DURGESH NARAYAN RATH	3563/2026
239	D-WP(C)/7364/2026 WP(C)/ /	UDAY RANJAN PADHI @ UDAY KUMAR PADHI @ UDAY NADH MP	UDAY NADH PATTANAIK	3564/2026
240	D-WP(C)/7555/2026 WP(C)/ /	ROURKELA SENIOR NURSING COLLEGE, SANSAR MP	<del>SANSAR</del> BARGARNA	3565/2026
241	D-WP(C)/7561/2026 WP(C)/ /	RAM CHANDRA AGARWALA MP	AMITABH MISHRA	3566/2026
242	D-WP(C)/7365/2026 WP(C)/ /	ADAYA KUMAR ROUT @ ADIKANDA ROUT MP	ACHYUTANANDA PATTANAIK	3567/2026
243	D-WP(C)/7563/2026 WP(C)/ /	RANJITA ROUT MP	AJIT PARIJA	3568/2026
244	D-WP(C)/7564/2026 WP(C)/ /	SUKANTI NAYAK MP	JAGAJIBAN PRADHAN	3569/2026